

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. CA 206/2013 IA (COMPANIES ACT)/7/2022 In TCP 45/2013

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

NAME OF THE PARTIES: - Mr Hanif Gulamali Somji & Ors
V/s
Jollustart Trading Pvt. Ltd.

Section: 397 -398 of Companies Act

ORDER

CA 206/2013, IA (Companies Act)/7/2022: -Adv. Ankit Lohia, Adv. Pooja Batra a/w Adv. Kunal Parekh appeared for the Petitioner/Applicant. Adv. Shyam Kapadia a/w Adv. Alhan Kayser appeared for the Respondent. Bala Nadar, Respondent No-4 is present in person. List this matter on **26.06.2024 and 27.06.2024 at 2:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)